

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 01.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 672 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	SRS Shipping Pvt Ltd. Vs. Everup Battery India Pvt Ltd.	Narendra Pd. Yadav
2.	I.A. No. 671 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Gaurav Agrawal. Vs TUF Metallurgical Pvt Ltd.	Akshat Bajpai

By Order

Assistant Registrar

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